

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH, BENGALURU**  
*(Through Physical Hearing / VC Mode (Hybrid))*

**ITEM No.12**  
**I.A. No.322/2023 in**  
**C.P. (IB).No.208/BB/2022**

**IN THE MATTER OF:**

M/s. National Skill Development Corporation ... Petitioner  
Vs.  
Mr. Kadampully Sukumaran Karthik ... Respondent

**Order under Section 95 of IBC, 2016**

**Order delivered on 12.07.2024**

**CORAM:**

**SHRI K. BISWAL**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI MANOJ KUMAR DUBEY**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner : Ms. Nandini S. Patil  
For the Respondent : Shri S. Vivekananda

**ORDER**

**I.A.No.322 of 2023:**

1. Heard the Ld. Counsel for the Applicant and the Respondent.
2. Pleadings are complete.
3. List the I.A. along with the C.P. on **13.08.2024**.

**-Sd-**  
**(MANOJ KUMAR DUBEY)**  
**MEMBER (TECHNICAL)**

**-Sd-**  
**(K. BISWAL)**  
**MEMBER (JUDICIAL)**

Anishma